

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

NEW DELHI

ORIGINAL APPLICATION NO. 201 OF 2024

IN THE MATTER OF

Amit Kumar

.....Applicant

VERSUS

State of Uttar Pradesh & Ors.

.....Respondents

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Filed by:



Dr. Amit Kumar
Applicant in person

Place: New Delhi

Dated: 21.04.2026

886

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ADDITIONAL SUBMISSION BY APPLICANT

MOST RESPECTFULLY SHOWETH:

1. That the Applicant, through this submission, seeks to place on record additional material for the effective adjudication of the present matter in addition to the already placed material along with the OA. The Applicant craves leave to refer to and rely upon these documents during the course of the hearing.

2. That the Hon'ble Tribunal vide order dated 29.01.2026 directed the applicant to supply a copy of the IA No. 49/2026 & IA 50/2026 to the counsels of the respondents. The relevant part of the order state:

.....Applicant is directed to supply a copy of the IA No. 49/2026 and 50/2026 to the counsel for the Respondents within one week.....

In compliance, the applicant supplied copies of the IAs (IA No. 49/2026 & IA 50/2026) to the counsel for the Respondents vide email dated 30.01.2026.

A copy of the email dated 30.01.2026 supplying the copy of the IA No. 49/2026 & IA 50/2026 to the counsel for the respondents are annexed as

Annexure C-1.

3. It is, therefore, prayed that this Hon'ble Tribunal may graciously be pleased to take these additional submissions and annexures on record in the interest of justice.

Filed by:

Dr. Amit Kumar
Applicant in person
Place: New Delhi
Dated: 21.04.2026

Anneggre C-1



Amit Kumar <amit0123.ac@gmail.com>

Copy of IA No. 49/2026 & IA No. 50/2026 in OA No. 201/2024 Amit Kumar Vs State of Uttar Pradesh &Ors

Amit Kumar <amit0123.ac@gmail.com>

Fri, Jan 30, 2026 at 2:05 PM

To: dmsh@nic.in, dmsah@nic.in, rosaharanpur@uppcb.in, romuzaffarnagar@uppcb.in, ms@uppcb.in, ceo3@uppcb.in, admn.nmcg@nic.in, apd@smcgup.org, pd@smcgup.org, Pradeep Misra <pradeepmisra@yahoo.com>, ankit.scngtup@gmail.com, priyanka swami <advpriyankaswami@gmail.com>

Dear all,

This email is being sent in compliance with the Hon'ble National Green Tribunal (NGT) order dated 29.01.2026 passed in OA No 201/2024 titled Amit Kumar Vs State of Uttar Pradesh & Ors.

Pursuant to the directions of the Hon'ble NGT, applicant is hereby supplying copies of the IA No. 49/2026 and IA No. 50/2026 filed in OA No. 201/2024 Amit Kumar Vs Union of India. Please find the same attached.

Note: This email will serve as proof of service before the Hon'ble National Green Tribunal.

Sincerely,
Amit Kumar
Applicant in OA No. 201/2024, IA No. 49/2026, IA No. 50/2026

2 attachments

-  **Copy of IA No. 49 of 2026 in OA No. 201 od 2024 for Imposition of EC on District Administration.pdf**
3137K
-  **Copy of IA No. 50 of 2026 in OA No. 201 od 2024 for Revenue Records Correction.pdf**
8403K